



Municipal Corporation, Faridabad

B.K. Chowk N.I.T Faridabad - 121001, Haryana-India
Tel: 0129-2411649, 2411664, 2415549
Fax: 0129-2416465



From
Executive Engineer(Div-III)
Municipal Corporation
Old Faridabad.

To
✓ District Attorney,
Municipal Corporation
Faridabad

Memo No MCF/EE/III/2021/344 Dated:- 02/4/2021

Subject:-Representation in compliance with order dated 03-09-2020 of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, in the matter No 49/2020 Tulinder Katoch & others V/s State of Haryana & others.

In reference to your office memo No MCF/DA/2021/759 dated 31-03-2021 on the subject cited above. The para wise comments of the para no 2 and 6 of the O.A. No 49 of 2020 titled as Tulinder Katoch & others v/s State of Haryana given as under:-

Para No 2 & 6:-It is submitted that water stagnated in the area i.e patch in front of Modren Delhi Public School, Sector-86, Faridabad is dispose off by installing the Sewer Engine/Tractor. (Photograph of the site is attached). To avoid stagnation of water/sewer in future, as a permanent solution, an estimate of Rs.17.10 Lacs has been prepared to lay pipe line and channelize the water into sewer line. The administrative approval of this estimate has been approved from the Commissioner, MCF and floated the tender from 25-02-2021 to 10-03-2021, but tender has not been received and tender was floated again and received on 18-03-2021 and the same put before the higher authorities for approval of the rates.


Executive Engineer(Div-III)
Municipal Corporation
Old Faridabad

CC to

- 1 AMC for information please
- 2 Superintending Engineer for information please
- 3 Sh Shyam Singh Executive Engineer for necessary action please



Latitude: 28.413202

Longitude: 77.333957

Elevation: 241.97 m

Accuracy: 6.5 m

Time: 02-04-2021 08:00

Note: near moder dps school

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